## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 32/(MAH)/2013

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES: Mr. Gopiram B. Paharia

M/s. Vishwa Vishal Textiles Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58, 59, 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

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## ORDER CP 32/58, 59, 397-398/NCLT/MB/MAH/2017

- 1. Learned Representative from the side of the Respondent seeking time. Other side objected.
- 2. Otherwise also for want of time by this Court, the matter is adjourned to **26.09.2017 at 2.30 PM** for final hearing.
- 3. Communicated to both the sides.

BHASKARA PANTULA MOHAN

Member (Judicial)

22.08.2017

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Sd/-

M.K. SHRAWAT Member (Judicial)